

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/2748 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Geeta Baishya Changkakati,  
Presiding officer,  
Labour Court, Guwahati.

Dated Guwahati the 11<sup>th</sup> August, 2020.

Sub: **Casual leave.**

Ref:- Letter No. **LCG.11/2002-03/154 dtd. 07.08.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted Restricted holiday on 13.08.2020 and casual leave on 14.08.2020 with station leave permission from the morning of 13.08.2020 till the morning of 17.08.2020, subject to adherence to Lockdown protocols. The Presiding officer, Industrial Tribunal, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-83/1994/2749 - /A, dated 11.8.2020

Copy forwarded for information to:

1. The Presiding officer, Industrial Tribunal, Guwahati .
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

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